

MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): I beg to lay on the Table

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government on the working of the Hindustan Vegetable Oils Corporation Limited, New Delhi, for the year 1990-91.

(ii) Annual Report of the Hindustan Vegetable Oils Corporation Limited, New Delhi for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT—1590/92]

Notification All India Services Act, 1951

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): On behalf of Shrimati Margat Alva, I beg to lay on the Table: A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:-

(i) The Indian Police Service (Pay) First Amendment Rule, 1992 published in Notification o. G.S.R. 33 in Gazette of India dated the 25th January, 1992.

(ii) The Indian Police Service

(Fixation of Cadre Strength) First Amendment Regulations, 1992 published in Notification No. G.S.R. 34 in Gazette of India dated the 25th January, 1992.

(iii) the Indian Police Service (Pay) Second Amendment Rules, 1992 published in Notification No. G.S.R. 40 in Gazette of India dated the 1st February, 1992.

(iv) The Indian Police Service (Fixation of Cadre Strength) Second Amendment Regulations, 1992 published in Notification No. G.S.R. 41 in Gazette of India dated the 1st February, 1992. [Placed in Library See No. LT—1591/92]

Annual Report and Review on the working of the Andaman and Nicobar Islands Integrated development Corporation Ltd. Port Blair for 1989-90

THE MINISTER OF STATE THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): I beg to lay on the Table:-

(1) A copy each of the following paper (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) A statement regarding Review by the Government on the working of the Andaman and Nicobar Islands Integrated Development Corporation Limited, Port Blair, for the year 1989-90.

(ii) Annual Report of the Andaman and Nicobar Islands Integrated Development Corporation Limited, Port

Blair, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT—1592/92]

Annual Report and Reviews on the working of the Krishak Bharati Cooperative Ltd, New Delhi and Indian Farmers Fertilizer Cooperative Ltd; New Delhi for 1990-91 etc.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of Krishak Bharati Cooperative Limited, New Delhi, for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Krishak Bharati Cooperative Limited, New Delhi, for the year 1990-91.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT—1593/92]
- (3) (i) A copy of the annual Report (Hindi and English versions) of the Indian Farmers Fertiliser Cooperative Limited, New Delhi,

for the year 1990-91 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Farmers Fertiliser Cooperative Limited, New Delhi, for the year 1990-91.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above [Placed in Library See No. LT—1594/92]
- (5) A copy of the Memorandum of Understanding for the year 1991-92 between the Hindustan Antibiotics Limited and the Department of Chemicals and Petrochemicals (Hindi and English versions) [Placed in Library See No. LT—1595/92]
- (6) A copy each of the following papers (Hindi and English versions) under sub-section(1) of section 619A of the Companies Act, 1956:-
- (a) (i) Review by the Government on the working of the Indian Drugs and Pharmaceuticals Limited, Gurgaon, for the year 1990-91.
- (ii) Annual Report of the Indian Drugs and Pharmaceuticals Limited, Gurgaon, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT—1596/92]
- (b) (i) Review by the Government on the working of the Pyrites, Phosphates and Chemicals Limited,